

Interim Resolution Professional : A Pitchai													IBBI Registration No. IBBI/PA-001/IP-P-02527/2021-2022/14040																									
Name of the corporate debtor: Orient Frozen Foods LLP													Date of commencement of CIRP: 20/12/2024													List of creditors as on: 13/02/2025												
List of operational creditors (Government dues)																																						
(Amount in Rs.)																																						
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any																									
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC if																														
1	Income Tax Officer Ward-1, Tiruvallur	Income Tax Department	10-01-2025	1888544	1888544	Unsecured	NO	0	0	0	0	0	The claim of Income ITO has been admitted provisionally due to non-submission of the required documents for claim verification. Despite several reminders sent to ITO for submission of the requisite documents, no response has been received till 13th February 2025. Accordingly, the claim has been admitted on a provisional basis, subject to further verification upon receipt of the necessary documentation.																									
<b>1 Total</b>				<b>1888544</b>	<b>1888544</b>	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>																										

**A. Pitchai**  
**Interim Resolution Professional**  
**In the matter of Orient Frozen Foods LLP**  
**IBBI Registration No.:-** IBBI/PA-001/IP-P-02527/2021-2022/14040  
**IBBI Registered Address:** Door No.891-F,PLOT No.A28/1,15th Street, Rahmath Nagar, Behind Child Jesus Church, Tirunelveli, Tamil Nadu – 627011.  
**IBBI Registered Email ID:** [pitchai.a1958@gmail.com](mailto:pitchai.a1958@gmail.com)  
**Authorization For Assignment valid up to:** June 30, 2025

**Process Specific Address:** A. Pitchai c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703  
**Process Specific Email Id:** [cirp.offilp@ancoraa.com](mailto:cirp.offilp@ancoraa.com)